

**THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU  
(Through Web-based Video Conferencing platform)**

**ITEM No.20  
CP No.157/BB/2020**

**IN THE MATTER OF:**

M/s. Cerebra Integrated Technologies Ltd. ... Petitioner  
v.  
ROC ... Respondent

**Order U/s. 66 of the Companies Act, 2013**

**Order delivered on 15.11.2021**

**CORAM:**

**SHRI AJAY KUMAR VATSAVAYI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Parameshwar G Bhat, PCS  
For the ROC&RD : Shri Hemanth Rao, Adv.

**ORDER**

1. Heard Shri Parameshwar G Bhat, learned PCS for the Petitioner and Shri Hemanth Rao, learned Counsel for the ROC and RD.
2. Common report for the ROC, RD and reply filed thereto by the Petitioner Company are taken on record.
3. **Order Reserved.**

— Sd —

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

— Sd —

**(AJAY KUMAR VATSAVAYI)  
MEMBER (JUDICIAL)**